1 2	3	4	5	
7. OSEB	-85.00	- 196 .00	-136.10	
8. PSEB	-459.72	-499.32	-427.45	
9. UPSEB	-691.43	-1099.38	-978.25	
10. HPSEB	11.78	14.60	18.52	
11. KEB	-19.48	-1.89	-163.40	
12. HSEB	-371.00	-482.70	-448.94	
13. BSEB	191.10	442.60	-80.32	
14. WBSEB	-96.40	-55.40	-78.60	
15. KSEB	18.37	24.11	13.32	
16. MeSEB	-8.41	-2.82	-17.24	
Total	-2428.86	-2926.17	-4154.91	

Note: Upto 1993-94 audited accounts of all the above SEBs are available

For 1994-95 provisional accounts are available except in the case of TNEB & HSEB (audited)

As regards Meseb, figures have been taken from Resorce Document, 1996-97 given by MeSEB to Planning Commission

AIDS Control

106. SHRI E. AHAMED : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any comprehensive study or research has been done to control AIDS in the country in recent years;

(b) if so, the outcome thereof;

(c) whether any HIV positive cases have been reported from the State of Kerala so far;

(d) if so, the number and details thereof; and

(e) the amount already spent to control AIDS by the National AIDS Control Organisation during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). National Aids Research Institute, Pune, a wing of ICMR, are conducting several studies for control of AIDS in the country; the studies are still under progress. The outcome of such studies will be utilised for formulating Intervention strategies for control of HIV/ AIDS in the country.

(c) Yes, Sir.

(d) So far, Kerala has reported 1511 HIV positive cases: out of which 1219 are males and 292 are females

(e) A Statement is enclosed.

STATE	MENT
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National AIDS control programme release of funds to States and UTs (Rupees in lakhs)

S. No.	State/UT	Gr	2-93 ants iea- id		nds ea-	Gr Re	4-95 ants lea- ed		nts a-
1.	Andhra Pradesh	106	74	25	.09	257	.73	432	00
2.	Arunachal Prades	ħ 20	63	8	.24	12	19	65	81
3	Assam	34	83	12	43	50	37	92	70
4.	Bihar	70	.25	16	.69	87	00	0	00
5.	Goa	26	91	7	87	41	82	0	00
6.	Gujarat	63	41	65	83	129	29	131	26
7.	Haryana	39	98	33	.36	62	.27	0	00
8.	Himachal Pradest	n 82	.75	22	93	87	27	156	75
9	Jammu & Kashmi	r 2	80	37	.32	12	35	0	00
10.	Karnataka	89	.24	53	08	138	.33	120	00
11.	Kerala	64	.78	16	.19	100	88	172	62
12.	Madhya Pradesh	75	05	62	29	217	79	137	00
13.	Maharashtra	146	.67	219	69	292	60	300	00
14	Manipur	29	53	31	72	52	50	113	58
15	Meghalaya	2	00	21	98	40	29	18	00
16.	Mizoram	20	78	31	73	56	.40	36	00
17.	Nagaland	31	70	30	00	67	33	107	00
18.	Orissa	52	27	19	82	126	10	0	00
19	Punjab	40	75	11	.99	64	50	8 0	00
20	Rajasthan	52	86	47	64	123	.84	90	00
21	Sikkim	17	81	4	87	17	82	25	00
22.	Tamil Nadu	145	42	153	25	277	44	650	00
23	Tripura	27	46	32	73	3	00	38	00
24	Uttar Pradesh	107	74	27	59	121	00	0	00
25	West Bengal	101	.04	22	86	185	64	288	82
26.	Pondicherry	19	15	8	74	10	18	55	04
27	A & N Islands	17	80	22	.23	31	27	50	59
28.	Chandigarh	14	.25	22	70	28	65	51	70
29	D&N Haveli	11	00	17	.95	25	.15	42	00
30	Daman & Diu	5	00	17	95	26	15	43	05
31	Deth	27	44	48	70	97	73	164	00
32.	Lakshadweep	7	00	18	48	27	52	53	54
	Total	1554	32	1113	94	2872	40	3514	46

Note : In the case of Union Terriotories without Legislature the amount allocated is also deemed as released as they as authorised to utilise the full allocation

Gastro-Enteritis and Cholera

107. SHRI PINAKI MISRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether water-borne diseases like Gastroenteritis and Cholera have already begun taking their toll this year, STATEMENT

(b) if so, the State-wise toll and the number of cases reported this year, as compared to that during 1994 and 1995; and

(c) the steps taken by the Government to avert the crisis this year?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Reports about Gastroenterities/Cholera cases have been received from some parts of the country.

(b) A *Statement* showing notified cases and deaths due to Cholera is enclosed.

(c) The measures normally taken by the health authorities to prevent these diseases are :

- 1. Provision of safe drinking water.
- 2. Improvement of food and personal hygiene.
- 3. Safe disposal of human excreta.
- 4. Appropriate Health Education
- 5. Surveillance and monitoring.
- 6. Distribution of chlorine tablets and ORS packets etc.

S.No.	State	1994		1995		1996 (upto 8-6-96)	
		Cases	Deaths	Ceses	Deaths	Ceses	Deaths
1.	Andhra Pradesh	82	4	186	1	74	0
2.	Arnanchal Pradesh	0	0	••	••	••	••
3	Assam	* *	••	••	••	••	••
4	Bihar	0	0	••	••	••	••
5	Goa	3	0	0	0	0	0
6.	Gujarat	578	8	58	1	117	0
7	Haryana	64	0	58	1	0	0
8	Himachal Pradesh	25	0	2	0	0	0
9	Jammu & Kashmir	0	0	0	0	0	0
10	Karnataka	103	2	0	0	225	2
11	Kerala	36	0	6	1	0	0
12	Madhya Pradesh	289	9	50	0	0	0
13	Maharashtra	76	5	273	0	123	2
14	Manipur	2	0	22	1	0	0
15	Maghalaya		••	••	••	••	••
16	Mizoram	0	0	0	0	0	0
17	Nagaland	0	0	0	0	0	0
18	Orissa	2	0	69	3	0	C
19	Punjab	84	1	41	0	0	0
20	Rajashtan	3	0	0	0	0	0
21.	Sikkim	0	0	0	0	0	0
22.	Tamil Nadu	728	0	391	1	350	2
23	Tripura	. 0	0	0	0	0	0
24.	Uttar Pradesh	485	3	292	0	8	0
25.	West Bengal	125	0	••	••	••	••
26.	A & N Islands	0	0	0	0	0	0
27	Chandigarh	45	0	0	0	0	0
28.	Dadra & Nagar Haveli	0	0	0	0	0	0
29.	Daman & Diu	0	0	••	••	••	••
30.	Delhi	2243	0	1984	0	122	0
31.	Lakshadweep	0	0	0	0	0	0
32.	Pondicherry	0	0	0	0	0	0
	Total	4973	32	3432	9	1019	6

** = Information not received

0 = Nil